

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2340
ANSWERED ON:09.08.2010
PROVISION TO PROTECT ARMY OFFICERS
Raghavan Shri M. K.

Will the Minister of DEFENCE be pleased to state:

- (a) whether there are provisions in the 'Regulations for the Army, 1987' to protect the Army Officers for their wrong doings;
- (b) if so, the details thereof indicating the details of Para 327 of the Regulation;
- (c) whether the Government has taken cognizance that an army officer threatened fellow civilian passengers in the Upasana Express recently; and
- (d) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (d): There are no provisions in the 'Regulations for the Army, 1987' to protect the Army Officers for their wrong doings. An incident of an Army Officer having allegedly threatened the passengers in Train No. 3009 on 29th August 2009 was reported by Ministry of Railways. A Staff Court of Inquiry was ordered to investigate the incident, which found the officer as blameworthy. Consequently, Reproof under para 327 of the Regulations of the Army has been administered to the officer.